

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

Item No. 105  
(IB)-3392/ND/2019

**Under Section: 9 of IBC.**

**In the matter of:**

Arihant Traders ... **Applicant**

Vs

Giesecke and Devrient India Pvt. Ltd. ... **Respondent**

**Order delivered on 20.02.2020**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Applicant : Mr. Rohit Rathi, Adv.  
For the Respondent :

**ORDER**

Learned counsel for the applicant seeks and granted one week time to file rejoinder, with copy in advance to the other side. List on 16.03.2020.

**Sd/-  
(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

MUKESH

